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**CONSUMER CARE SOCIETY®**

593, 24<sup>th</sup> Cross BSK II Stage, Bangalore-560070

(Regd.under Karnataka Societies Regn. Act. 1960, Regn. No: 388/94-95)

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President  
G S Gundu Rao  
Tel.: 26717338

Secretary:  
Ravindra Nath Guru  
Tel: 26713616  
M-9845683220

Treasurer:  
K C Aswathanrayana Setty  
Tel.26760610

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**Date: November 7, 2010**

Telecom Regulatory Authority of India,  
Delhi

Attention: Shri Sudhir Gupta, Pr. Advisor (MN), TRAI,  
email at [pradvmn@traai.gov.in](mailto:pradvmn@traai.gov.in) or [traai.mn@gmail.com](mailto:traai.mn@gmail.com).

Dear Sir,

Our Comments on above CP are:

Subject; Consultation Paper No. 14 /2010 on Issues relating to blocking of IMEI for lost /stolen mobile handsets New Delhi: 2nd November, 2010

Our Comments on above CP are:

1. As noted by TRAI this problem has been there all along. In fact the worry of the subscriber is not merely the loss of the hand-set but the anxiety of the information stored in it falling into undesirable hands. Especially when the mobile sets used by the security agencies and antisocial elements are lost the owners are not so much worried about the loss of sets but much more concerned by the fear of information stored in them falling into their opponents.
2. The undersigned had come across this problem faced by the Singapore Police force a few years ago. As I remember, a small team from the Singapore University had developed a simple software solution, the gist of it was if the original owner of the mobile device made a call to his lost mobile set and keyed in this signal, it would have the effect of totally destroying all the data stored in it and also making the set totally unusable and later on Nokia had incorporated this feature in their sets manufactured in subsequent models. However this is only just for information.

3. The cost of implementing any scheme finalized after completing the consultation and the approval of same by the authorities has to be minimum. It is a fact that there is a steep reduction of cost of hand held phones. Hence it appears preferable to incorporate a similar feature into these sets sold in India (probably by a order from the Gol) that if the owner of the lost set wants to disable his set, he just keys in the same to his lost mobile and the IMEI / ESN and then it is automatically implemented.

Regards

G S Gundu Rao  
President, CCS, Bangalore